

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4257

ANSWERED ON:07.08.2014

APPOINTMENT ON COMPASSIONATE GROUNDS AND SPORTS QUOTA

Puttaraju Shri C.S.;Simha Shri Prathap;Tharoor Dr. Shashi

Will the Minister of RAILWAYS be pleased to state:

- (a) the criteria adopted by the Railways for appointment on compassionate grounds and sports quota, separately;
- (b) the details of appointments made under the sports quota during the last three years and the current year, sports and year-wise;
- (c) the total number of applications pending for appointment on compassionate grounds as on date along with the steps taken/being taken by the Railways to expedite the disposal of such pending applications, zone-wise;
- (d) whether there are certain instances where appointments were made in violation of the prescribed educational qualifications and if so, the details thereof along with the reasons therefor; and
- (e) whether the Railways propose to increase the posts under sports quota and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) to (e) : A Statement is laid on the Table of the House.